## COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 162 OF 2018**

Dated: 21<sup>st</sup> August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

## In the matter of:

M/s JSW Energy Ltd. .... Appellant(s)

Versus

Maharashtra State Electricity Distribution Company Ltd. & .... Respondent(s) Anr.

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Rimali Batra

Mr. Pranav Sarthi for R-1

## **ORDER**

Learned counsel for respondent no. 1 seeks four weeks' time to file reply. She is directed to file the same on or before 17.09.2018 with advance copy to the other side. Thereafter, rejoinder, if any, may be filed on or before 28.09.2018 with advance copy to the other side.

List the matter on <u>01.10.2018</u>.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/tpd